

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

COMPANY APPEAL(AT) NO.209 OF 2019

IN THE MATTER OF:

Keerti Anurag Investments Pvt Ltd & Ors

Appellants

Vs

Sai Anupama Agencies Pvt Ltd & Ors

Respondents

For Appellant:- Mr. Rajiv Bansal, Sr. Advocate, Mr Sachin Midha, Mr. Rajiv Diwedi, Advocates.

For Respondents: - Mr. Yogesh Kr Jagia, Ms Alisha Chopra, Advocates.

O R D E R

18.09.2019 - Learned counsel for the appellant seeks and is granted extension of time by one week to rebut the affidavit filed by the Respondents.

2. Post the appeal for orders on **15th October, 2019.**

(Justice Bansi Lal Bhat)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

BM/NN